#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2415 TO BE ANSWERED ON 03.12.2019

#### MGNREGA IN ANDHRA PRADESH

#### **2415. SHRI MARGANI BHARAT:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the implementation of MGNREGA in all the districts of the country during the last three years and the current year, year-wise and State-wise;
- (b) the amount pending for release to States during the last three years and the current year, year-wise and State-wise;
- (c) whether it is true that the Government of Andhra Pradesh has submitted audit report for the expenditure made between April to September, 2018-19 to the Ministry requesting to allocate funds from October, 2018 to March, 2019;
- (d) if so, the reasons for delay in allocating money for the above period; and
- (e) the time by which the Ministry would release funds to the State of Andhra Pradesh?

## ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a): As per the information uploaded by the States/UTs in Management Information System (MIS), details of persondays generated under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three years and current financial year 2019-20 (as on 04.11.2019) is at **Annexure**.
- **(b) to (e):** The Mahatma Gandhi NREGS is a demand driven wage employment programme. The Ministry releases funds to the States/UTs based on the agreed to Labour Budget, opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. The State Government of Andhra Pradesh has submitted the Audited Report for the expenditure for the financial year 2018-19. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry has released Rs. 6011.93 crore for implementation Mahatma Gandhi NREGS to Andhra Pradesh during the current financial year 2019-20 (as on 27.11.2019).

### Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.2415 dated 03.12.2019

Sl. No	States/UTs	Persondays generated (in lakh)			
		2016-17	2017-18	2018-19	2019-20*
1	ANDHRA PRADESH	2058.78	2120.92	2465.33	1531.48
2	ARUNACHAL PRADESH	85.38	42.80	68.70	31.40
3	ASSAM	466.09	480.86	533.31	336.78
4	BIHAR	858.36	817.20	1233.99	753.53
5	CHHATTISGARH	885.94	1199.29	1386.04	709.15
6	GOA	1.26	0.99	0.15	0.02
7	GUJARAT	271.06	353.09	419.61	214.50
8	HARYANA	84.92	90.37	77.90	42.03
9	HIMACHAL PRADESH	236.61	220.06	285.20	144.85
10	JAMMU AND KASHMIR	315.59	370.90	369.29	61.87
11	JHARKHAND	707.44	592.74	536.65	410.71
12	KARNATAKA	914.06	856.99	1045.16	760.89
13	KERALA	684.62	619.59	975.26	398.14
14	MADHYA PRADESH	1130.39	1622.46	2029.80	1150.16
15	MAHARASHTRA	708.94	825.32	846.01	380.50
16	MANIPUR	119.03	61.25	117.39	145.35
17	MEGHALAYA	282.54	291.88	342.15	131.96
18	MIZORAM	168.23	144.38	181.22	126.07
19	NAGALAND	290.71	200.03	132.85	57.47
20	ODISHA	774.48	922.11	830.69	486.36
21	PUNJAB	157.73	223.11	204.47	138.90
22	RAJASTHAN	2596.74	2397.74	2942.46	2277.43
23	SIKKIM	46.12	34.61	33.55	14.86
24	TAMIL NADU	3999.42	2388.81	2576.97	1808.54
25	TELANGANA	1082.19	1147.73	1176.81	863.18
26	TRIPURA	460.67	176.04	253.09	217.96
27	UTTAR PRADESH	1575.01	1815.15	2121.98	1351.89
28	UTTARAKHAND	236.71	223.02	221.82	91.53
29	WEST BENGAL	2355.51	3125.55	3383.11	791.80
30	ANDAMAN & NICOBAR	4.12	1.90	1.94	1.07
31	LAKSHADWEEP	0.00	0.06	0.10	0.01
32	PUDUCHERRY	5.37	7.26	6.64	5.66
* 4 ~ ~ ~ 0	Total	23564.07	23374.24	26799.66	15436.06

\*As on 04.11.2019

Source: www.nrega.nic.in